

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Registrar,
National Judicial Academy,
Bhopal.

No: 35822/8 Dated: 07/02/2020

Subject:- North Zone-II Regional Conference on Optimizing Quality and Efficiency in Justice Delivery Challenges and Oppoutunities (P-1212) scheduled to be held on 21st and 22nd March,2020 at Shimla.

Sir,

On the subject cited above, I am desired to inform your good-self that the following Judicial officers have been nominated for attending the subject Conference names:-

S. No	Name/Designation of the nominated Judicial officer
1.	Sh.Sanjeev Gupta, Principal District & Sessions Judge, Baramulla;
2.	Sh.Sanjay Parihar, Addl.District & Sessions Judge, Srinagar;
3.	Sh.S.C.Kattal,P.O.MACT, Srinagar;
4.	Sh.Khalil Ahmad Chowdhary, Addl.Distt.& Sessions Judge, Anantnag;
5.	Sh.R.K.Dubey, One Man Forest Authority, Jammu;
6.	Sh.Sarfraz Hussain Shah, Principal District & Sessions Judge, Bandipora;
7.	Sh.Riyaz-ul-Haq Mirza, Principal District & Sessions Judge, Kargil;
8.	Sh.Vijay Singh Manhas, 2 nd Addl.District & Sessions Judge, Srinagar;
9.	Sh.Balbir Lal, Addl.District Judge (Bank Cases), Srinagar;
10.	Sh.Ashwani Kumar, Addl.District Judge,TADA/POTA,Srinagar;
11.	Sh.Om Parkash Thakur, CJM, Rajouri;
12.	Sh.Imtiyaz Ahmad Lone, Sub-Judge, Uri;
13.	Ms.Spalzes Angmo, Secretary, District Legal Services Authority,Leh;
14.	Sh.Sushil Singh, Secretary, District Legal Services Authority, Baderwah;
15.	Ms.Rajni Sharma, Special Excise Magistrate, Jammu;
16.	Sh.Abdul Qayoom Mir,CJM,Shopian;
17.	Sh.Manzoor Ahmad Zargar,Sub-Judge,Pattan;
18.	Sh.Manzoor Ahmad Khan, Sub-Judge,Chadoora;
19.	Ms.Swati Gupta, Secretary,District Legal Services Authority, Samba;
20.	Ms.Rafia Hassan, Secretary,District Legal Services Authority, Anantnag;

You are requested to make necessary arrangements for boarding, lodging and transport of the nominated Judicial Officers as per the travel plan which shall be conveyed to you by them in the due course.

Yours faithfully,

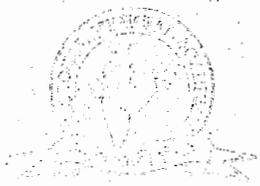
(Sanjay Dhar) 20
Registrar General

No: 35822-6/8 Dated: 07/02/2020

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu for information of Her Lordship.
2. Secretary to Hon'ble Mr.Justice _____
.....for information of His/Her Lordship.
3. Registrar General, High Court of Himachal Pradesh.
4. Director, Himachal Pradesh Judicial Academy.
5. Director, J&K State Judicial Academy, Jammu
6. Principal District & Sessions Judge, _____ for information and n/a.
7. Registrar Computers, High Court of J&K for information and with the request to get the same uploaded on the official website of J&K High Court for information of all concerned.
8. S/Shri _____ for information and with the request to share their travel plan with the concerned quarter well in time. Furthermore, a copy of Communication received from Registrar (Administration) NJA, Bhopal alongwith Questionnaire on Assessment of Manpower Requirements is also enclosed herewith for information and further necessary action at your end.

Registrar General



NATIONAL JUDICIAL ACADEMY

K. UTHIRAPATHY
Registrar (Administration)

Ref: NJA/Reg(Admn)/2019-20/P-1212/ 449
Dated: 1st February, 2020

Respected Sir,

Sub: "North Zone-II: Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities" (21st & 22nd Mar 2020) [P-1212]

The National Judicial Academy (NJA), in collaboration with the High Court of Himachal Pradesh and the Himachal Pradesh Judicial Academy is organizing the North Zone-II Regional Conference on the above subject at Shimla on 21st & 22nd March, 2020.

As per the schedule, the Conference will include deliberations upon the Fiscal and Budgetary Planning, and on Cadre Management at the level of the District Judiciary. Hence, the Academy has prepared certain Questionnaires to be filled by the nominated judicial officers.

1. **Questionnaire on Assessment of Manpower Requirements**
(To be filled by Registrar General/ Registrar dealing with Recruitment Process)
2. **Questionnaire on Assessment of Fiscal Requirements**
(To be filled by Registrar dealing with Preparation of Budget)
3. **Questionnaire on Assessment of Manpower Requirements**
(To be filled by Principal District & Sessions Judge/ Chief Judicial Magistrate nominated for the Conference)
4. **Questionnaire on Assessment of Fiscal Requirements**
(To be filled By Principal District & Sessions Judge nominated for the Conference)

The aforementioned Questionnaires are enclosed with the letter.

I request you to kindly circulate the templates to the concerned judicial officers directing them to provide the necessary details to NJA. I further request you to kindly email the compiled responses of all the nominated judicial officers **latest by 10.03.2020** to the emails of the Programme Coordinators Mr. Rajesh Suman (rsuman@nja.gov.in) and Ms. Shruti Jane Eusebius (shruti@nja.gov.in).

We await your gracious response and participation.

With warm regards,

Yours sincerely,

Encl: As above

K. Uthirapathy

To,
The Registrar-General
High Court of Jammu & Kashmir
Srinagar 190 009
Email: rg.jkhc@indiancourts.nic.in / hcjmu-jk@nic.in

NATIONAL JUDICIAL ACADEMY



Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities (P-1212)

QUESTIONNAIRE ON ASSESSMENT OF MANPOWER REQUIREMENTS

(To be filled by Registrar General/ Registrar dealing with Recruitment Process)

Provide information requested in the questionnaire in a point-wise manner.

Kindly provide the details as an Annexure.

Judicial Officers under the High Court (as on 31.01.2020)

1. Provide the following details regarding judicial officers under your High Court.

Cadre	Sanctioned Strength	Present Strength	Vacancies

2. Enumerate the steps currently adopted to fill up vacancies, if any.
3. What are the challenges/obstacles faced in the recruitment process?
4. How do you assess future human resource requirements?

Responses to be forwarded by e-mail to the programme co-ordinators.

1) Mr. Rajesh Suman, Faculty, NJA – rsuman@nja.gov.in

2) Ms. Shruti Jane Eusebius, Faculty, NJA – shrutije@nja.gov.in

MINISTERIAL STAFF FOR HIGH COURT (as on 31.01.2020)

5. Provide the following details regarding ministerial staff under your High Court.

Post	Sanctioned Strength	Present Strength	Vacancies

6. Enumerate the steps currently adopted to fill up vacancies, if any.
7. What are the challenges/obstacles faced in the recruitment process?
8. How do you assess future human resource requirements?
9. How is the State responsiveness to requests for increasing the staff strength?

Responses to be forwarded by e-mail to the programme co-ordinators.

1) Mr. Rajesh Suman, Faculty, NJA – rsuman@nja.gov.in

2) Ms. Shruti Jane Eusebius, Faculty, NJA – shruti@nja.gov.in

NATIONAL JUDICIAL ACADEMY



Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities (P-1212)

QUESTIONNAIRE ON ASSESSMENT OF FISCAL REQUIREMENTS

(To be filled by Registrar dealing with Preparation of Budget)

Data to be provided for the current financial year in respect of revenue expenditure and capital expenditure. Provide information requested in the questionnaire in a point-wise manner. Kindly provide the details as an Annexure.

1. Specify the major heads under which expenses are estimated in the budget for the High Court.
2. Specify the process/ methodology of assessment of financial requirements.
3. Provide details of courts functioning under Central Government funding in your state?
4. What are the challenges/obstacles faced in the budgetary process?
5. Methodology adopted to assess future financial requirements?
6. How is the State responsiveness to budgetary demands made by the High Court?

Responses to be forwarded by e-mail to the programme co-ordinators.

- 1) Mr. Rajesh Suman, Faculty, NJA – rsuman@nja.gov.in
- 2) Ms. Shruti Jane Eusebius, Faculty, NJA – shrutiie@nja.gov.in

NATIONAL JUDICIAL ACADEMY



Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities (P-1212)

QUESTIONNAIRE ON ASSESSMENT OF MANPOWER REQUIREMENTS

(To be filled by Principal District & Sessions Judge/ Chief Judicial Magistrate nominated for
the conference)

Provide information requested in the questionnaire in a point-wise manner.

Kindly provide the details as an Annexure.

Details of Manpower in District (as on 31.01.2020)

1. Provide the following details regarding ministerial staff in your District.

Post	Sanctioned Strength	Present Strength	Vacancies

2. Enumerate the steps currently adopted to fill up vacancies, if any.
3. Whether seniority lists have been prepared and updated; provide details for each category of posts.
4. What are the challenges/obstacles faced in the recruitment process?
5. Methodology adopted to assess future human resource requirements?
6. How is the State responsiveness to requests for increasing the staff strength?

Responses to be forwarded by e-mail to the programme co-ordinators.

- 1) Mr. Rajesh Suman, Faculty, NJA – rsuman@nja.gov.in
- 2) Ms. Shruti Jane Eusebius, Faculty, NJA – shruti@nja.gov.in

NATIONAL JUDICIAL ACADEMY



Regional Conference on Optimizing Quality and Efficiency in Justice Delivery: Challenges & Opportunities (P-1212)

QUESTIONNAIRE ON ASSESSMENT OF FISCAL REQUIREMENTS

(To be filled by Principal District & Sessions Judge nominated for the conference)

Data to be provided for the current financial year. Provide information requested in the questionnaire in a point-wise manner.

Kindly provide the details as an Annexure.

1. Is there any provision for preparation of a District-wise budget?
2. Specify the major heads under which expenses are estimated in the budget for your District.
3. Specify the process/ methodology currently adopted for assessment of financial requirements.
4. What are the challenges/obstacles faced in the budgetary process?
5. Methodology adopted to assess future financial requirements?

Responses to be forwarded by e-mail to the programme co-ordinators.

1) Mr. Rajesh Suman, Faculty, NJA – rsuman@nja.gov.in

2) Ms. Shruti Jane Eusebius, Faculty, NJA – shruti@nja.gov.in